

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s. S.V.E.C CONSTRUCTIONS LIMITED.

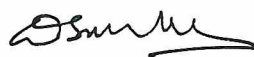
RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. S.V.E.C CONSTRUCTIONS LIMITED
2.	Date of incorporation of corporate debtor	10/04/1985
3.	Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TG1985PLC005445
5.	Address of the registered office and principal office (if any) of corporate debtor	1014, Raghava Ratna Towers, Chirag Ali Lane, Abids, Hyderabad-500001, Telangana.
6.	Insolvency commencement date in respect of corporate debtor	08-01-2021 (Date of order of Hon'ble NCLT for commencement of CIRP) 18-01-2021 (Date of receipt of copy of order by the IRP)
7.	Estimated date of closure of Insolvency Resolution Process	06-07-2021 (from 08-01-2021)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Dommeti Surya Ramakrishna Saibaba IBBI/IPA-003/IP-N000165/2018-2019/12106
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Flat No. A-105, Mahindra Ashvita, Hafeejpet Road, KPHB Colony, Hyderabad, Telangana-500 085. E-Mail: dsrk39@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: ip.svecconstruction@gmail.com
11.	Last date for submission of claims	31-01-2021 (14 days from the date of receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of Corporate Insolvency Resolution Process of **M/s. S.V.E.C CONSTRUCTIONS LIMITED** on **08-01-2021**. (Order received by IRP on 18-01-2021)

The creditors of **M/s. S.V.E.C CONSTRUCTIONS LIMITED**, are hereby called upon to submit their claims with proof on or before **31-01-2021** to the Interim Resolution Professional at the address mentioned against entry No: 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


DOMMETI SURYA RAMAKRISHNA SAIBABA
Interim Resolution Professional
IBBI/IPA-003/IP-N000165/2018-2019/12106



Date and Place: 19-01-2021, Hyderabad.

పాఠం-A అపొరం గ ప్రకటన (ఇన్సోల్వెన్సీ అండ్ బ్యాంక్ రూఫ్ అండ్ ఇన్సోల్వెన్సీ బోర్డు ఆఫ్ ఇండియా (ఇన్సోల్వెన్సీ రిజల్యూషన్ ప్రొసీజర్ ఫర్ కార్పొరేట్ పర్సన్స్) రిగ్యులేషన్స్, 2016లోని రిగ్యులేషన్ 6 క్రింద) M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ యొక్క రుణదాతలు శ్రద్ధ వహించగలరు	
సంబంధిత వివరాలు	
1. కార్పొరేట్ రికార్డ్ నెంబర్	M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్
2. కార్పొరేట్ రికార్డ్ యొక్క ఇన్కార్పొరేషన్ తేదీ	10-04-1985
3. కార్పొరేట్ రికార్డ్ నెంబర్ / మొదటి అఫీస్	ఆర్.ఎస్. హైదరాబాద్
4. కార్పొరేట్ రికార్డ్ యొక్క కార్పొరేట్ గుర్తింపు నెంబర్ / రిజిస్టర్డ్ రుణ గుర్తింపు నెంబర్	U45200TG1985PLC005445
5. కార్పొరేట్ రికార్డ్ నమోదైన కార్యాలయ చిరునామా (ప్రిన్సిపల్ (ప్రిన్సిపల్) కార్యాలయ చిరునామా :	1014, రాఘవరావు టవర్స్, చిర్రాగ్ ఆలి లేన్, ఆబిడ్స్, హైదరాబాద్-500001, తెలంగాణ.
6. కార్పొరేట్ రికార్డ్ నమోదైన రికార్డ్ డబ్బల్స్ ప్రారంభ తేదీ	08-01-2021 (IRP ప్రారంభించిన తేదీ) 18-01-2021 (IRP ఆర్డర్ చేసిన తేదీ)
7. రికార్డ్ రికార్డ్ ప్రారంభించిన తేదీ	08-07-2021 (08-01-2021 నుండి)
8. మధ్యంతర పరిష్కార నిపుణులు (IRP) నిపుణుల పేరు	డా.మేటి సూర్య రామకృష్ణ సాయిబాబా, IBB/PA-003/IP-N000165/2018-2019/12106
9. డాక్యుంట్ నమోదైన ప్రకారము మధ్యంతర పరిష్కార నిపుణులు యొక్క చిరునామా మరియు ఈమెయిల్ చిరునామా	ఫ్లాట్ నెం.105, మహింద్రా ఆశ్విత్, హఫేజ్పేట్ రోడ్, కపిల్ హిల్స్, హైదరాబాద్ - 500 085, తెలంగాణ. ఈమెయిల్ : dsrk39@yahoo.com
10. మధ్యంతర పరిష్కార నిపుణులకు ఉత్తర ప్రత్యక్షించేటట్లుగా రికార్డ్ ఉపయోగించగల రుణదాత మరియు ఈమెయిల్ చిరునామా	ఫ్లాట్ నెం.104, కావూరి సుప్రీమ్ ఎన్క్లేవ్, కావూరి హిల్స్, హైదరాబాద్-500033, తెలంగాణ. ఈమెయిల్ : ip.sveoconstruction@gmail.com
11. క్లెయిమ్స్ దాఖలు చేయగల తేదీ	31-01-2021 (IRP ఆర్డర్ చేసిన తేదీ నుండి 14 రోజులు)
12. మధ్యంతర పరిష్కార నిపుణుల నిర్ణయించిన క్లెయిమ్స్ 21లోని (ఎ) యొక్క నిబంధన (ii) క్రింద రుణదాత యొక్క పేర్లు	మధ్యంతర (ఇప్పటి వరకు గమనించినట్లు)
13. డాక్యుంట్ నమోదైన యొక్క డాక్యుంట్ ప్రకారము మధ్యంతర పరిష్కార నిపుణులు గుర్తించిన రుణ (డబ్బల్స్ క్లెయిమ్స్) యొక్క పేర్లు	మధ్యంతర
14. ఎ) సంబంధిత ఫార్ములం మరియు డి) అర్హత ప్రకారం పరిష్కార నిపుణుల ఫార్ములం	వెబింక్ : https://bbi.gov.in/home/downloads ఫార్ములం : మధ్యంతర
ఈ ప్రకటన ద్వారా తెలియజేయబడిన విషయాన్ని M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ యొక్క కార్పొరేట్ రికార్డ్ పరిష్కార ప్రక్రియకు ప్రారంభించబడు 08-01-2021 నుండి (IRP ఆర్డర్ చేసిన తేదీ) 18-01-2021) నుండి మొదటి రోజు ప్రారంభించబడుతుంది. హైదరాబాద్ కార్యాలయం యొక్క డాక్యుంట్ నెం.104 పై 08-01-2021 నుండి రుణదాతల వద్ద ఉంచబడిన రుణదాతల ప్రామాణికం 31-01-2021 నుండి రికార్డ్ కార్యాలయంలో ఉంచబడినట్లుగా M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ ప్రకటించబడుతుంది. హైదరాబాద్ కార్యాలయం యొక్క డాక్యుంట్ నెం.104 పై 08-01-2021 నుండి రుణదాతల వద్ద ఉంచబడినట్లుగా M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ ప్రకటించబడుతుంది. హైదరాబాద్ కార్యాలయం యొక్క డాక్యుంట్ నెం.104 పై 08-01-2021 నుండి రుణదాతల వద్ద ఉంచబడినట్లుగా M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ ప్రకటించబడుతుంది. హైదరాబాద్ కార్యాలయం యొక్క డాక్యుంట్ నెం.104 పై 08-01-2021 నుండి రుణదాతల వద్ద ఉంచబడినట్లుగా M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ ప్రకటించబడుతుంది. హైదరాబాద్ కార్యాలయం యొక్క డాక్యుంట్ నెం.104 పై 08-01-2021 నుండి రుణదాతల వద్ద ఉంచబడినట్లుగా M/s.S.V.E.C కన్స్ట్రక్షన్స్ లిమిటెడ్ ప్రకటించబడుతుంది.	
తేదీ : 18-01-2021 మొ/ - డా.మేటి సూర్య రామకృష్ణ సాయిబాబా, మధ్యంతర పరిష్కార నిపుణులు ప్రదేశం : హైదరాబాద్ IBBI/PA-003/IP-N000165/2018-2019/12106	

FORMA PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/s.S.V.E.C CONSTRUCTIONS LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	M/s.S.V.E.C CONSTRUCTIONS LIMITED
2. Date of Incorporation Of Corporate Debtor	10/04/1985
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Hyderabad
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U45200TG1985PLC005445
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	1014, Raghava Rana Towers, Chirag Ali Lane, Abids, Hyderabad-500001, Telangana.
6. Insolvency commencement date in respect of Corporate Debtor	08-01-2021 (Date of order of Hon'ble NCLT for commencement of CIRP) 18-01-2021 (Date of receipt of copy of order by the IRP)
7. Estimated date of closure of insolvency resolution process	05-07-2021 (from 08-01-2021)
8. Name and registration number of the insolvency professional acting as Interim Resolution Professional (IRP)	Dommeti Surya Ramakrishna Saibaba IBB/PA-003/IP-N000165/2018-2019/12106
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. A-105, Mahindra Ashvita, Hafeezpet Road, KPHB Colony, Hyderabad-500033, Telangana. E-Mail: dsrk39@yahoo.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: ip.sveoconstruction@gmail.com
11. Last date for submission of claims	31-01-2021 (14 days from the date of receipt of order by IRP)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, as ascertained by the Interim Resolution Professional	Not Applicable (as observed till date)
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable
Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of Corporate Insolvency Resolution Process of M/s.S.V.E.C CONSTRUCTIONS LIMITED on 08-01-2021. (Order received by IRP on 18-01-2021) The creditors of M/s.S.V.E.C CONSTRUCTIONS LIMITED, are hereby called upon to submit their claims with proof on or before 31-01-2021 to the Interim Resolution Professional at the address mentioned against entry No: 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.	
Date: 19-01-2021, DOMMETI SURYA RAMAKRISHNA SAIBABA Place: Hyderabad, Interim Resolution Professional IBBI/PA-003/IP-N000165/2018-2019/12106	

